

**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

**10.09.2020
Item No. 37**

**T.A. No. 61/599/2020
M.A No. 61/832/2020
SWP 540/2010**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

For Applicant: Ms. Davinderpreet Kour proxy counsel
for Ms. Surinder Kour
For respondents : Mr. Rajesh Thapa, Dy. A.G

Proxy counsel for the applicant states that she is not appearing in this case and she has informed the applicant. However, nobody appears on behalf of the applicant. Therefore, the case is dismissed due to non prosecution.

**(Pradeep Kumar)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

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